GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1831
ANSWERED ON:10.08.2006
ENLISTING OF RELIGIOUS GROUPS AS MINORITY COMMUNITY
Jai Parkash Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has taken any measures to discourage the practice of enlisting the religious groups as minority community; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY):

- (a) and (b) .The following religious communities were notified as minority communities under Section 2(c) of the National Commission for Minorities Act, 1992:-
- 1. Muslims
- 2. Christians
- 3. Sikhs
- 4. Buddhists 5. Zoroastrians (Parsis)

There is, at present, no proposal to enlist other religious groups as minority community immediately. It must, however, be added that the National Commission for Minorities, in its Annual Report (or the year 1994-95, has recommended `Jains` to be notified as religious minority community.